

(a) the total expenditure incurred for maintenance, repair and construction of Assam-Agartala Road during 1985-86, 1986-87 and 1987-88; and

(b) the reasons for delay in repair and maintenance of the said road?

THE MINISTER OF DEFENCE (SHRI K. C. PANT): (a) The yearwise expenditure incurred by Border Roads Organisation for improvement/construction and maintenance of the road is as under:-

1985-86 -	Rs. 445.34 lakhs
1986-87 -	Rs. 515.56 lakhs
1987-88 - (upto January 88)	Rs. 497.78 lakhs

(b) Does not arise, as adequate repairs and maintenance of the road are being carried out.

**Dividend to Central Exchequer by
Kendriya Bhandar**

9530. SHRI CHINTAMANI JENA: Will the PRIME MINISTER be pleased to state:

(a) whether the Kendriya Bhandar, Central Government Employees' Consumer Cooperative Organisation, for the first time

has paid a dividend of Rs. 1,40,882/- to the Central Exchequer as reported in the 'Times of India' of 31 March, 1988;

(b) whether Kendriya Bhandar has been making a profit for the last three years; if so, the details thereof;

(c) whether besides paying the dividend, the Kendriya Bhandar has also decided to contribute Rs. 1 lakh to the Prime Minister's National Relief Fund;

(d) how much financial aid is being provided by Government to Kendriya Bhandar annually;

(e) whether Government propose to open such Bhandars in other cities for the benefit of the common people; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) Yes, Sir.

Kendriya Bhandar has made net profit during the last three years as under:

Cooperative year	Net profit as per Profit and Loss Account (Rs. in lakhs)	Net profit as per Profit and Loss Appropriation Account.
1984-85	24.09	-
1985-86	8.79	-
1986-87	23.47	-

(c) Yes, Sir.

(d) Financial aid in the form of reimbursement of salary of superior staff amounting to Rs. 60,868 has been pro-

vided to Kendriya Bhandar for its Madras Branch in the financial year 1987-88.

The Government has, however, made investment amounting to Rs. 53,17,000/-

in the form of equity capital as on 31.3.1988. Loans received from Central Govt. outstanding as on 30.6.87 were Rs. 1.50 lakhs. Since then the Government has given further loans of Rs. 2 lakhs for purchase of computers, and Rs. 3 lakhs for opening of branches outside Delhi.

(e) and (f). It is proposed to open branch stores in Metropolitan towns having large concentration of Central Government employees.

Operational Days of Instruments at C.F.R.I., Dhanbad.

9531. DR. SUDHIR ROY: Will the PRIME MINISTER be pleased to state how many days the instruments like Mossbauer, FT-NMR and GCMS have been operated in CFRI, Dhanbad during the year 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): During the period 1987-88, Mossbauer, FTNMR and GCMS were operated for 105, 30 and 35 days respectively. Operation of these instruments need continuous power supply at a steady voltage of 220 Volt and 50 Hz. Continuous power supply at a steady voltage and frequency has not been available during this period and the Institute is facing frequent power failure causing serious break down in the operation of these instruments.

Conversion of Dry-Type Latrines into Water-Borne ones in Kanpur Cantonment

9532. SHRI V. SREENIVASA PRASAD: Will the Minister of DEFENCE be pleased to refer to the reply given on 16 March, 1988 to Unstarred Question No. 3304 regarding conversion of dry-type latrines into water-borne ones in Kanpur Cantonment and state:

(a) whether a number of residents, in spite of their repeated requests for conver-

sions, have not been given any reply by the Cantonment Board, Kanpur and the stalemate is causing delay;

(b) if so, how many residents have come forward or sent representations to the Board for allowing them such conversion during the last four months ending on 30 April, 1988; and

(c) further steps contemplated in that regard to help the residents to dispense with the services of the night-soil carriers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SONTOSH MOHAN DEV): (a) No, Sir.

(b) Nil.

(c) The delay in conversion of dry type latrines into water borne system is due to non-existence of under-ground sewerage and inadequate water supply. The work of laying under-ground sewerage lines is in progress and the proposal for augmentation of water supply is also being processed. People are being motivated to convert dry type latrines into flush latrines. As and when the sewerage lines are completed, water supply is increased and dry-type latrines are converted into flush latrines, the work of carrying night-soil on head will automatically be stopped.

Confirmation of Government Servants

9533. KUMARI MAMATA BANERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have issued new orders where under a Government servant who has been confirmed at the entry stage of his service career need not be confirmed in each and every post or grade to which he/she is promoted; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM):